

on permanent magnet field D. C. motors meant for use in the production of electrically operated two-wheeled motor vehicles etc. upto 31st December, 1983. [Placed in Library. See No. LT-5897/83.]

**SHRI ATAL BIHARI VAJPAYEE** (New Delhi): Sir, is there no other remedy? Let the question be put to the House. If we oppose laying of certain papers on the table, you allow the Minister to get away by saying they have taken note of it.

**MR. SPEAKER:** What can we do? They can go to the Committee on Papers laid also....

**SHRI SATISH AGARWAL** (Jaipur): Sir, there should be a separate Parliamentary Committee to go into this issue.

**MR. SPEAKER:**... At least we have got that Committee and we can refer to it still.

(Interruptions)

**SHRI ATAL BIHARI VAJPAYEE:** Sir, all papers laid on the table must be scrutinised.

**MR. SPEAKER:** There is a Committee. You have to go to the Committee on Papers Laid on the Table.

**SHRI SATISH AGARWAL:** But that Committee does not go into the propriety of the issue.

श्री राय विलास पासवान (हाजीपुर) : लेकिन एक काम आप करवा सकते हैं—जो पेपर लें डाउन होता है, कम से कम हमें उसकी कापी मिल जाय कि क्या ले-डाउन हो रहा है। इस समय ले-डाउन होने के बाद पता चलता है कि क्या ले-डाउन हुआ है।

12.10 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### HUNDRED AND TWENTY-THIRD REPORT

**SHRI SATISH AGARWAL** (Jaipur): Sir, I beg to present the Hundred and Twenty-third Report (Hindi and English versions) of the Public Accounts Com-

mittee on Action Taken by Government on the recommendations contained in the Sixty-sixth Report on Redundancy in materials procured for the manufacture of an aircraft.

12.11 hrs.

#### COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

##### TWENTY-EIGHTH AND TWENTY-NINTH REPORTS

**SHRI A. C. DAS** (Jaipur): Sir, I beg to present the following Action Taken Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Twenty-eighth Report on Action taken by Government on the recommendations contained in 24th Report of the Committee on the Ministry of Communications—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Posts and Telegraphs Department.

(2) Twenty-ninth Report on Action Taken by Government on the recommendations contained in Twenty second Report of the Committee on the Ministry of Communications—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in Indian Telephone Industries, Bangalore.

12.12 hrs.

#### COMMITTEE ON SUBORDINATE LEGISLATION

##### FIFTEENTH REPORT

**SHRI XAVIER ARAKAL** (Ernakulam): Sir, I beg to present, the Fifteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

**MR. SPEAKER:** Shri B. Shankaranand is to make a statement.

**SHRI SATISH AGARWAL** (Jaipur): Mr. Speaker, Sir, Shri Shankaranand has no moral authority to make a statement on Family Welfare because he has got eight children.

**MR. SPEAKER:** That was before the programme came into effect.

SHRI SATISH AGARWAL: This policy is there for the last twentyfive years. And the Minister having eight children has absolutely no moral authority to make a statement on this. I am surprised to see that Madam Gandhi has not changed his portfolio. She should have given this portfolio either to Shri Venkataraman or to Kumari Kumud Joshi.

MR. SPEAKER: We cannot pre-date that now. Can predate that?

PROF. MADHU DANDAVATE (Rajapur): Sir, take-over all the children above the ceiling limit.

SHRI SATISH AGARWAL: Sir, why are you shy of commenting? You have only five, he has eight.

अध्यक्ष महोदय : अगर यह न किया होता तो यह बैलफेयर वाला क्या होता, यह सोचो ।

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): Before I make the Statement may I say that Satish Agarwal has made this statement more than a dozen times in the House and I have already replied and I again say that my last child is eighteen years old.

SHRI SATISH AGARWAL: Sir, I am younger to him and my youngest child is twenty-four years old and I have got only three children. I don't belong to the Congress (I) and I do not profess to be a follower of Sanjay Gandhi. We have been preaching all this. My youngest is more than twenty-four, just imagine.

SHRI B. SHANKARANAND: Mr. Satish Agarwal, I pity you, because you only know these things and you don't know anything else.

AN HON. MEMBER: It is good that Satish Agarwal is following Sanjay Gandhi.

अध्यक्ष महोदय : इरिट्रास्पेक्टिव इफेक्ट से कोई रोक हो सकती है तो कर सकते हैं ।

श्री सतीश अग्रवाल : इस में स्पीकर की इलिज चाहिए ।

अध्यक्ष महोदय : इस से काम बनता हो, तो कर दें ।

12.14 hrs.

STATEMENT RE. FAMILY WELFARE PROGRAMME

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): The Government of India, as you are aware, Sir, has accorded a position of prime importance to the Family Welfare Programme which is a part of the New 20-Point Programme. In order to further accelerate the pace of the Programme, Government has taken a number of important decisions. The main thrust of these decisions is to increase the community participation, provide incentives to individual acceptors and State Governments, increase the out-reach of services in urban slums and congested areas, intensify educational efforts through mass media and inter-personal communication and give greater recognition to acceptors of terminal methods of Family Planning with two children. These are mainly:—

(i) Monetary rewards in the form of community assets will be given to organised and identifiable groups actively engaged in the implementation of the Family Welfare Programme.

(ii) Cash awards will be given to the best performing States. For this purpose, States will be grouped into three categories on the basis of existing levels of couple protection. In each group, two prizes will be given—First prize Rs. 2.5 crores and 2nd prize Rs. 1.00 crore. The prize money is to be utilised for the promotion of the Family Welfare Programme and augmentation of Primary Health Care Services.

(iii) A more intensive implementation of the programme will be taken up in the organised sector by introducing a scheme of incentives for industrial labour groups.

(iv) Innovative publicity in selected areas on campaign basis will be organised. This will be suitably dovetailed with services and supplies.